

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 217/2021

**IN THE MATTER OF:**

Ram Kumar Yadav

... Applicant

VERSUS

North Delhi Municipal Corporation & Ors

.... Respondents

**NDOH: 15.03.2022**

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Filed by



(Satender Kumar)

Sr. Environmental Engineer

Date: 15 .03.2022

Place: Delhi

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**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION  
CONTROL COMMITTEE IN TERMS OF THE ORDER DATED  
03.09.2021.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 03.09.2021 and was pleased to direct the joint Committee consisting of North Delhi Municipal Corporation, SDM (Rohini/HQ), Kanjhawala, DPCC and DCP (North-West Delhi) to inspect the premises of Sh. Banvari Lal , who is running a factory in residential area at A-752, Agar Nagar III, Prem Nagar, Kirari, Nagloi, Delhi -110086, without requisite consents..
2. That, a joint team inspected the site on 11.03.2022 and during the inspection, it was found that no industrial activity was observed in the given premises. Copy of the inspection report alongwith photographs is enclosed herewith as **ANNEXURE-1(Colly)**
3. In view of the above findings, no action is warranted by the joint team. The present status report may kindly be taken on record.

  
(Satender Kumar)  
Sr. Environmental Engineer

Date: 15/03/22

Place: Delhi



**Inspection Report**

Annexure-1(C)

Unique Computer Generated Id.....

1. Name & Address of the Unit : M/s. Barwan Lal  
 A-352, Agar Nagar - III  
 Near Nagar, Kirti  
 Delhi - 110086
2. Owner/ Partner's Name & Contact Details(Phone & E-mail) : S. Barwan Lal (9654995349)
3. Date of Inspection : 11/3/2022
4. Time of inspection  
 Start of Inspection : 12:50 PM  
 End of Inspection : 1:05 PM
5. Name & Designation of the Persons contacted at the industry : Smt. Pashpa (9654995349)
6. Kind of Industry : .....
7. Product & Capacity : .....
8. Main Raw Materials : .....
9. Water Polluting : Yes/No ETP Installed : Yes/No
10. Air Pollution : Yes/No ECS Installed : Yes/No
11. Details of Stack Height (Furnace/Boilers/Others) : (Above G.L.)..... (Above R.L.).....
12. Type of Fuel Used : .....
13. A. Source of Water Supply : DIB/NDMC/DSIIDC/Borewell/Tankers/Others  
 B. Effluent Discharge : (a) Domestic/ Trade Effluent  
 (b) Unit connected to Conveyance System: Yes/No  
 (c) Discharging into .....
14. Status of Consent (if Any) : .....
15. D.G. Set(s) (if Any) : No.....Capacity.....KVA. Acoustic: Yes/No  
 Stack Height.....(Above G.L.).....(Above R.L.)
16. Plot Area : .....
17. Labour : .....
18. Machinery : .....

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- 20. Whether Unit found in Operation : Yes/No
- 21. Status of Registration under Plastic Waste Management Rules, 2016 : .....
- 22. Whether Generating Hazardous Waste : Yes/No
- 23. Details about Hazardous Waste :
  - (a) Status of Authorization (if any) : .....
  - (b) Display Board Provided : Yes/No
  - (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
  - (d) Whether container marked with specified label : Yes/No
  - (e) Whether container stored kept in an isolated area : Yes/No
  - (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
  - (g) Whether date on which storage began indicated on each container : Yes/No
  - (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
  - (i) Category of Hazardous Waste as per the Schedules I, II and III of these rules : .....
  - (j) Authorized mode of disposal or recycling or utilization or co-processing etc. : .....
  - (k) Quantity (Ton/Annum) : .....

NA

Remarks (if Any)

During joint inspection conducted on 11.03.22 by the representatives of SDM (Rohini), North (DMC), DCP (North West) <sup>DPEC</sup> of A-752, Nagar Nagari - III, Prem Nagar, Kirti, Delhi - 110086. it was found that no industrial activity was observed in the given premises.

शुभ  
(wife of Barvai Lal)

Mohit  
11.3.22  
NT (Rohini)  
Nehal Mann

11/3/22  
Vijay Kumar  
(L.I / Rohini Zone)

Deepanshu Puri  
11.03.22  
JEE, DPCC  
Signatures, Name & Designation of inspecting officials



Heritage





